

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION :No. 366/2000

MONDAY the 25th day of SEPTEMBER 2000

CORAM: Hon'ble Shri B. N. Bahadur, Member (A)

Hon'ble Shri S.L.Jain, Member (J)

1.	Anil Narayan Rane
2.	Mandhar Sakharam Chile
3.	Hasan Yunus Shaikh
4.	Maruti Iranna Akulwar
5.	Kantilal Pranjivan Panchal

...Applicants

By Advocate Shri S.P. Kulkarni.

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1. Union of India through  
Divisional Engineer  
(Quality Assurance) Telecom  
C.S.T.Compound, Sewri.  
Post Bombay.
2. General Manager,  
Telecom Raigad Div. Circle  
S.S. Station Compound,  
Santacruz (West)  
Post Mumbai.
3. The Chief General Manager,  
Telecom, Maharashtra Circle,  
Telecom Bldg.,  
Hutatma Chowk, Mumbai.
4. The Chief General Manager  
(Quality Assurance)  
Vishwas Bhavan, 61,  
Cockburn Road, P.O. Bangalore.

By Advocate Shri V.S. Masurkar.

**ORDER (ORAL)**

(Per Shri B.N. Bahadur, Member (A))

The learned counsel for the Applicant, points out that this OA has now become infructuous as all the applicants have joined the new place of posting.

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2. He however points out that the only grievance that remains to be decided in the matter is treatment of the period between the relieving date and the date of joining. The applicant shall be at liberty to take up this grievance through a representation to the Respondents and it will be for the Respondents to dispose of this application on merits and in accordance with law.

3. Nothing further survive in the OA. The OA has become infructuous and the same is disposed of accordingly subject to the directions at para 2 above. No order as to costs.

*R.Jain*  
(S.L.Jain)  
Member(J)

NS

*B.N.Bahadur*  
(B.N.Bahadur)  
Member(A)